

## WRITTEN ANSWERS TO QUESTIONS

Central Assistance to Mysore for  
Development of Agriculture

\*74. SHRI D. S. AFZALPURKAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government of Mysore have formulated a Crash Programme for the development of agriculture;

(b) whether the State Government have approached the Central Government for financial assistance in this regard; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNASAHIB P. SHINDE) :

(a) Government of Mysore have not formulated any Crash Programme for agricultural development besides what is already included in the State's Fourth Five Year Plan and the Schemes sponsored by this Ministry.

(b) and (c). Do not arise.

Equalisation of Excise Duty on "Free"  
and "Levy" Sugar and its Buffer  
Stock

\*77. SHRI R. R. SINGH DEO: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Indian Sugar Mills Association had demanded equalisation of excise duty on "free" and "levy" sugar and the creation of a buffer stock in view of low recovery of around increase in the cost of production; and

(b) if so, the reaction of Government in this regard and how it has affected the sugar industry in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNASAHIB P. SHINDE):(a) and (b). Yes, Sir. Government is seized of the matters in question.

उत्तर प्रदेश में नजीबाबाद और रुड़की  
में टेलीफोन कनेक्शन देने में  
विलम्ब

\*78. श्री मुल्की राज सैनी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्राम जनता को टेलीफोन कनेक्शन प्राप्त करने में अस्पष्ट कठिनाई और असाधारण विलम्ब का सामना करना पड़ता है;

(ख) क्या उत्तर प्रदेश के नजीबाबाद तथा रुड़की आदि छोटे शहरों में टेलीफोन कनेक्शन देने में वर्षों लग जाते हैं; और

(ग) यदि हां, तो इस परिस्थिति को सुधारने के लिये सरकार क्या कार्यवाही कर रही है ?

संचार मंत्री (श्री शेर सिंह) : (क) जी हाँ, जहाँ तक देश में टेलीफोनों की समूची स्थिति का प्रश्न है—यह सही है।

(ख) जी नहीं। रुड़की में प्रतीक्षा सूची में कोई नाम शेष नहीं है, जबकि नजीबाबाद की प्रतीक्षा सूची में केवल 23 व्यक्तियों के नाम हैं। सबसे पुराने आवेदन 12.3.1970 और 25-6-1970 के हैं, जो कि लम्बी दूरी के कनेक्शनों के लिए है और तकनीकी दृष्टि से संभाव्य नहीं है।

(ग) केवल ऐसे असंभाव्य मामलों को छोड़ कर नजीबाबाद की प्रतीक्षा सूची के सभी व्यक्तियों को 31.5.1971 तक कनेक्शन दे दिए जाने की संभावना है।

जहाँ तक सामान्य स्थिति का प्रश्न है, सप्लाई की क्षमता से बहुत ज्यादा माँग है और

हर संभव प्रयत्न करने के बावजूद प्रतीक्षा सूत्रिया बनाने और परिणामस्वरूप विलम्ब से बचा नहीं जा सकता ।

**Reserve Bank Study on Rural Employment**

\*79. SHRI CHINTAMANI PANIGRAHI : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state .

(a) whether the attention of Government has been drawn to a recent study by the Reserve Bank to the effect that not much headway has been made in rural employment in the country;

(b) if so, the reasons for this ; and

(c) what effective steps are being proposed to overcome this ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). The Honourable Member is probably referring to the Article "Rural Industries in the Indian Economy" published in the January, 1971 Issue of the Reserve Bank of India Bulletin. The conclusion that not much headway has been made in regard to rural employment is not strictly warranted on the basis of the facts stated in study which is confined only to a few selected rural industries and does not take into account the wide spectrum of developmental activities undertaken in the rural areas. Even a large number of other small-scale industries and those covered by the rural industries projects have not been taken account of. The limitations of the data on which this conclusion is based have clearly been admitted in Appendix II to the article. Moreover the part played by rural industries in the generation of employment opportunities in the rural sector is only a fraction of the total employment generated as a result of various other development programmes in agriculture and allied fields which also do not seem to find a place in the study.

(c) In addition to the increasing emphasis on small scale industries including those under the rural industries projects, a

number of special schemes designed for the benefit of small farmers and agricultural labourers have been taken up with a view reducing unemployment and underemployment in rural areas. These include among others, schemes for development of small farmers, dry farming, dairy development, are a development and rural works programme. More recently a crash programme for rural employment, with an outlay of Rs.50 crores for 1971-72, which envisages the employment of a minimum of 1,000 persons in each district, has been approved and will be implemented forthwith. Implementation of these special schemes would not only enable the weaker sections of the rural population to participate in the process of development and share in the benefits of economic growth but will also lend buoyancy to the economy thereby creating larger employment opportunities.

The Planning Commission have set up a high level Central Committee for coordination of rural development and employment to review the progress of these schemes periodically with a view to ensuring their efficient and prompt execution.

**Implementation of Recommendations of Central Government Wage Board for Engineering in Orissa**

\*80. SHRI D. K. PANDA: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state .

(a) whether Government of Orissa have implemented the Government of India's notification on the recommendations of the Central Wage Board for Engineering Industries; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). In pursuance of the Central Government's Resolution on the Wage Board's Report, the Government of Orissa arranged talks between the employers and workers but no agreement could be arrived at. The State Government thereafter set up a Committee which made recommendations after examining the various viewpoints. The recommendations of this Committee have been accepted and notified by the State Government for implementation by the concerned interests.